

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 12th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 244/2018 (Earlier O.A. No.79/2018)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Arjun Nanda, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Sumeer Sodhi, Adv. for R-12 Mr. Debasish Mohapatra, Adv. for R-18
FOR ADMISSION			
2.	M.A. No. 1321/2018 IN Original Application No. 413/2017	Poonam Gehlot Vs. State of HP & Ors.	Mr. Ishwar Dass, Applicant in M.A.
3.	M.A. No. 1324/2018 IN Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant
4.	M.A. No. 1325/2018 IN Original Application No. 245/2018	Surajit Roy Vs. Union of India & Ors.	Mr. Haneef Mohammad, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 24/2018	Shailesh Singh Vs. State of U.P. & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State U.P. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. R. N. Singh, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for R-3 Mr. Abhishek Chaudhary, Adv. for R-4 Ms. Pushp Gupta, Adv. for MoEF Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Mukesh Verma, Adv. for UEPPCB
6.	Appeal No. 48/2018 (M.A. No. 483/2018 & M.A. No. 484/2018)	Haribhan & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Keshav Mohan, Adv. for R-1 Mr. Sameer Rohatgi, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Ms. Kanupriya Tiwari, Adv. for R-8 Mr. B. V. Niren, Adv. for R-10 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Misra, Adv. for UPPCB

7.	Appeal No. 50/2018 (M.A. No. 510/2018) (Earlier Appeal No. 5/2018 (WZ)) WITH	Nacimenta Sequeira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv. Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai A. Dehadrai & Mr. S. S. Rebello, Adv. for R-2 Mr. Vithoba V. Pednekar, Adv. for R-3
8.	Appeal No. 52/2018 (M.A. No. 511/2018 & M.A. No.512/2018) (Earlier Appeal No. 6/2018 (WZ))	Budhavant Banaulikar & Ors. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv. Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 & 3
9.	Original Application No. 56/2018	Legal Aid Committee Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Anil Grover, AAG for State of Haryana Mr. Arvind Kumar Pandey, Adv. for DSIIDC Mr. Raj Kumar, Adv. for CPCB Mr. Narender Pal Singh, Adv. for DPCC Ms. Puja Kalra, Adv. for SMCD Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for NOIDA Mr. Amit Tiwari, Adv. for State of UP Dr. Sandeep Singh, Adv. Mr. Anil Shrivastav, Adv. Mr. Sumeet Kaur, Adv.
10.	Original Application No. 72/2018 (M.A. No. 734/2018)	Ratna Chowdhury Vs. West Bengal Pollution Control Board & Ors.	Mr. Soumitra Sen, Sr. Adv. with Ms. Paushali Banerjee, Adv. for Applicant Mr. Debopriya Pal, Adv. Mr. Sujoy Mondal & Mr. Kunal Chatterji, Adv. for Kolkata Municipal Corporation Mr. Rajesh Kumar, Adv. for R-3 Mr. Prakash Kumar Singh, Adv. Ms. Asha Nyar Basu, Adv. for WBPCB
11.	Original Application No. 202/2018 (M.A. No. 679/2018 & M.A. No. 1328/2018)	Bharat Brashtachar Unmulan Vichaar Munch & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Rahul Pratap, Adv.
12.	Original Application No. 387/2018	Manoj Joshi Vs. Union of India & Ors.	Mr. Manoj Joshi, Adv. in person Mr. Rahul Pratap, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-3 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Ravindra Kumar, Adv. for NOIDA
13.	Original Application No. 408/2018 (M.A. No. 948/2018)	Jai Bharat Stone Crusher Vs. Central Pollution Control Board & Ors.	Mr. Ajay Pal & Mr. Shivank Singh Panta, Adv. for Applicant Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Keshav Mohan, Adv. for R-4

FOR HEARING

14.	Original Application No. 668/2016	Abhinav Guleria Vs. Central Pollution Control Board & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Shubham Bhalla, Adv. for R-2 Mr. Amitabh Sinha, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD
15.	Appeal No. 15/2017 (M.A. No. 772/2017 & M.A. No.1581/2017) WITH	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
16.	Appeal No. 16/2017 (M.A. No. 774/2017 & M.A. No. 1582/2017) WITH	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
17.	Appeal No. 17/2017 (M.A. No. 776/2017 & M.A. No. 1583/2017) WITH	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
18.	Appeal No. 18/2017 (M.A. No. 778/2017 & M.A. No. 1584/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
19.	Original Application No. 82/2017 (Earlier O.A.No.667/2016)	Elephant Energy Private Limited Vs. Municipal Corporation Shimla	Mr. Chetanya Singh, Adv. for Applicant Mr. Pradeep Chandel, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPPSB Mr. Sharan Thakur, Adv. Mr. Anip Shachthey, Adv. Mr. T. S. Chauhan, Adv.
20.	Original Application No. 468/2017	Sushil Raghav & Anr. Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Ms. Priyanka Swami, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Atif Suhrawardy & Mr. Akshay Rana, Advs.
21.	Original Application No. 808/2017 (M.A. No. 1537/2017 & M.A. No. 1329/2018)	Capt. (Retd.) Anita Badhwar & Ors. Vs. Union of India & Ors.	Ms. Geetika Kapur & Mr. Bharat Mohan, Advs. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3, 5 & 6 Mr. Pawan Upadhyay, Adv. for R-4

CASES AT SR. NO. 22 to 29 WILL BE TAKEN-UP ON 05.10.2018 FOR HEARING

22.	Original Application No. 473/2017 (M.A.No. 924/2017)	Niharika Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Goyal, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-3 Mr. Sharmila Upadhyay, Adv. for CPCB Mr. A. K. Prasad, Adv.
23.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Asha Nayar Basu, Adv. for WBPCB
24.	Original Application No. 21/2018 (M.A. No. 1238/2018)	Silver Oaks Condominium Association & Ors. Vs. Municipal Corporation Gurgaon & Ors.	Mr. Rakesh Khanna & Nabhanya Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Pawan Upadhyay, Adv.
25.	Appeal No. 38/2018 (M.A. No. 365/2018) WITH	Mahesh Kumar Lohani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant Ms. Shashi Juneja, Adv. for R-1
26.	Appeal No. 39/2018 (M.A. No. 366/2018) WITH	Ram Chand Godwani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
27.	Appeal No. 40/2018 (M.A. No. 412/2018) WITH	Shobha Tai Khobragade Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
28.	Appeal No. 41/2018 (M.A. No. 368/2018) WITH	Sharda Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
29.	Appeal No. 42/2018 (M.A. No. 393/2018)	Pranesh Kumar Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in